

allowed to increase at Varanasi, the silk Yarn prices have registered an increase of about 20 per cent; and

(b) if so, the actions being taken to keep a check on silk yarn prices in Varanasi ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). Government had received representations about increase in prices of some varieties of silk yarn at Varanasi. The Central Silk Board was therefore directed to arrange for regular supplies of silk yarn by Karnataka Silk Marketing Board to their Depot at Varanasi. In pursuance of this directives, the Board arranged to send 5 tonnes of silk yarn to Varanasi in August/September, 1985. An additional quantity of 2 tonnes has been sent to Varanasi in 1st week of November. Further, the Central Silk Board has already placed confirmed orders for import 25 tonnes of raw silk for distribution under its Price Stabilisation Scheme.

Unauthorised Purchase of Beef Tallow by Hindustan Lever Ltd.

844. SHRI INDRAJIT GUPTA : Will the Minister of COMMERCE be pleased to state :

(a) whether Hindustan Lever Limited has given any answer to the show cause notices issued to it in connection with the unauthorised purchase of beef tallow by it; and

(b) if so, the details thereof ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) The company in their replies, has stated that it is neither a licensee nor an importer in respect of goods forming subject matter of notices and that there has been no contravention of Imports (Control) Order.

Construction of Hotel by India Tourism Development Corporation in Andhra Pradesh

845. SHRI K.S. RAO : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether it is a fact that India

Tourism Development Corporation has a plan for construction of hotels in Andhra Pradesh;

(b) whether it is also a fact that the State Government have not extended their assistance in this regard;

(c) the details of the projects in this regard; and

(d) when each of the projects is likely to be completed ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) ITDC has a lumpsum provision of Rs. 5 crores in its Seventh Plan for joint venture schemes. Such scheme can be worked out in Andhra Pradesh also if proposals are received from the State Government/State Tourism Development Corporation subject to satisfactory feasibility study.

(b) to (d). ITDC's proposal for setting up a joint venture hotel at Hyderabad in collaboration with Andhra Pradesh Tourism Development Corporation during the Sixth Five Year Plan was dropped in May, 1983 at the instance of the State Government.

Proposal of Indian Banks to Link "SWIFT"

846. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have cleared the proposal of the Indian Banks to link with society for Worldwide Interbank Financial Telecommunication (SWIFT) to speed up the processing of their international transactions;

(b) if so, which of the banks—Indian and foreign—have been allowed to come 'SWIFT' members;

(c) the terms and conditions regulating the linking up of the Indian and foreign banks with 'SWIFT';

(d) the role assigned to the Reserve Bank of India in monitoring and foreign banks with 'SWIFT';

(e) the precautionary measures taken